

**OFFICE OF THE  
DISTRICT & SESSIONS JUDGE,**

..... TRIPURA : .....

(District Head of the .....Tripura District Judiciary)

No. ....

July ....., 2013

**Sub:** Quarterly Minutes of deliberations of the Unit Meetings–*re*.

**Ref:** No. F.40 (26)(b)-HCT/STT-M/2013/ ....., dated ..... on the above subject.

**MINUTES OF DELIBERATIONS OF THE UNIT MEETINGS  
AT THE END OF THE I/II/III/IV QUARTER OF THE YEAR, 201 ....**

<b>Sl. No.</b>	<b>Broad outlines for discussions</b>	<b>No. of cases</b>	<b>Matters of strategy</b>
a)	No. of Civil, Criminal and Motor Accident Claim cases pending in each Court, pending for more than three years	<b>Civil:</b> ..... Nos. <b>Crl:</b> ..... Nos. <b>MAC:</b> ..... Nos.	<b>Strategy for disposal of such cases:</b>
b)	Non-execution of processes of Courts by Police	..... Nos.	<b>Assessment of steps taken by each Court:</b>

c)	No. of cases pending against or by Women	..... Nos.	<b>Assessment of steps taken for speedy disposal:</b>
d)	No. of cases pending against or by Senior Citizens	..... Nos.	<b>Assessment of steps taken for speedy disposal:</b>
e)	No. of cases pending against Juveniles	..... Nos.	<b>Stages and Assessment of steps taken:</b>
f)	No. of cases against TADA detenues	..... Nos.	<b>Assessment of steps taken by the Court:</b>
g)	Cases pending for committal for more than six months	..... Nos.	<b>Assessment of the reasons for the delay:</b>
h)	No. of cases pending against or by SC/ST persons	..... Nos.	<b>Assessment of steps taken for speedy disposal:</b>

i)	Matters relating to Legal Services:	
j)	Status of Disciplinary Proceeding/Inquiry pending as per direction of the High Court or otherwise:	
k)	Matters relating to Construction/Repair of Court Building/Official Residential Quarters, if any:	
l)	Problems faced by Officers, exchange and sharing of latest developments, in matters relating to dispensation of justice:	
m)	Any other matter in the opinion of the Officers to have bearing on the Judiciary and the Judicial Officers:	

**(Signature of the District & Sessions Judge)**

..... **Tripura:** .....